

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1038 OF 2024

IN THE MATTER OF:

Hardeep SharmaPETITIONER
State of Uttarakhand & Ors.RESPONDENT
VERSUS

MEMO OF PARTIES (As per order dated 24.02.2025)

Hardeep SharmaPETITIONER

VERSUS

- 1. State of Uttarakhand**
Through Chief Secretary
Government of Uttarakhand, 4 Subhash Road,
Uttarakhand Secretariat, Dehradun-248001
Email: cs-uttaranchal@nic.in/ chiefsecyuk@gmail.comRESPONDENT No. 1
- 2. District Magistrate (DM) Udham Singh Nagar**
Collectorate Compound,
Rudrapur Udham Singh Nagar, Uttarakhand
Email: dm-usn-ua@nic.inRESPONDENT No. 2
- 3. Integrated Regional Office, Dehradun**
Ministry of Environment, Forest and Climate Change
25, Subhash Road, Dehradun – 248001
Email: moef.ddn@gov.inRESPONDENT No. 3
- 4. District Forest Officer,**
Tarai West Forest Division, Ramnagar, Uttarakhand 244715
Email: dfosoilramnagar_uta@rediffmail.com/ pccfuk@gmail.comRESPONDENT No. 4
- 5. Uttarakhand State Pollution Control Board (UKSPCB)**
Gaura Devi Paryavaran Bhawan, 46 B IT Park Sahastradhara Road,
Dehradun- 248013, Uttarakhand
Email: msukpcb@yahoo.comRESPONDENT No. 5
- 6. Manish Gupta,**
Resident of Chandpur, Tehsil Kashipur,
District Udham Singh Nagar, UttarakhandRESPONDENT No. 6
- 7. Naresh Gupta,**
Resident of Chandpur, Tehsil Kashipur,
District Udham Singh Nagar, UttarakhandRESPONDENT No. 7
- 8. Sudhir Gupta,**
Resident of village Chandpur, Tehsil Kashipur,
District Udham Singh Nagar, UttarakhandRESPONDENT No. 8
- 9. Nakul Kumar Gupta,**
Resident of village Chandpur, Tehsil Kashipur,
Udham Singh Nagar, UttarakhandRESPONDENT No. 9